

asset owners and submit Vision Bids. The Vision Bids would reflect the needs of every individual monument/heritage/tourist site. The Vision Bids are evaluated by the Oversight and Vision Committee (O&VC) and given in-principle approval on fulfilment of the extant project guidelines.

Signing of Memorandum of Understanding (MoU): A Memorandum of Understanding (MoU) is signed following which, a Detailed Project Report (DPR) is required to be submitted by the successful Monument Mitra to the asset owner. The asset owner in turn does a detailed examination of the DPR as per the extant guidelines prior to the execution of the proposed activities

#### **Development of tourism in Jammu and Kashmir**

2393. SHRI SHAMSHER SINGH MANHAS: Will the Minister of TOURISM be pleased to state:

(a) whether Government has sanctioned Grant for the tourism growth in Jammu and Kashmir State;

(b) if so, the details thereof, project wise, region-wise and district-wise;

(c) how many projects have been developed and are under development in Jammu and Kashmir region; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K.J. ALPHONS): (a) to (d) The Ministry under its schemes of Swadesh Darshan-Integrated development of theme based tourist circuits and PRASHAD-National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive provides Central financial assistance to State Governments/UT Administrations/Central Agencies for development of tourism infrastructure in the country.

The Ministry has sanctioned following projects under the above schemes in Jammu and Kashmir:-

| (₹ in crore) |                         |  |                   |
|--------------|-------------------------|--|-------------------|
| Sl. No.      | Scheme/Sanction Year    | Project  | Amount Sanctioned |
| 1            | 2                       | 3  | 4                 |
| 1.           | Swadesh Darshan 2016-17 | Integrated Development of Tourism Infrastructure Projects under Himalayan Circuit. | 82.97             |

| 1     | 2                       | 3   | 4      |
|-------|-------------------------|---|--------|
| 2.    | Swadesh Darshan 2016-17 | Integrated Development of Tourist Facilities at Jammu-Rajouri-Shopian-Pulwama under Himalayan Circuit Theme                       | 96.38  |
| 3.    | Swadesh Darshan 2016-17 | Integrated Development of Tourist Facilities under the Construction of Assets <i>in lieu</i> of those Destroyed in Floods in 2014 | 98.70  |
| 4.    | Swadesh Darshan 2016-17 | Integrated Development of Tourist Facilities at Mantalai-Sudhmahadev-Patnitop under Himalayan Circuit Theme                       | 97.82  |
| 5.    | Swadesh Darshan 2016-17 | Integrated Development of Tourist Facilities at Anantnag-Kishtwar-Pahalgam-Daksum-Ranjit Sagar Dam under Himalayan Circuit Theme  | 96.39  |
| 6.    | Swadesh Darshan 2016-17 | Integrated Development of Tourist Facilities at Gulmarg-Baramulla-Kupwara-Leh under Himalayan Circuit Theme                       | 96.93  |
| 7.    | PRASHAD 2016-17         | Development at Hazratbal  | 42.02  |
| TOTAL |                         |   | 611.21 |

**Tourism sites of Chhattisgarh under  
Incredible India mission**

†2394. SHRI RAM VICHAR NETAM: Will the Minister of TOURISM be pleased to state:

(a) whether Government has included/is considering to include tourist sites of Chhattisgarh under Incredible India Mission and if so, the details thereof;

(b) whether Government has received any proposal from State Government in this regard and if so, the details thereof and action taken thereon, State-wise, region wise;

(c) whether Government has extended any support to the State Government in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

† Original notice of the question was received in Hindi.